

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 138 OF 2014

Dated: 18th August, 2015

In the matter of:-

M/s Linde India Ltd.

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **29.09.2015.**

COURT MASTER